

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:235  
ANSWERED ON:08.08.2006  
NUTRITION PROJECTS IN STATES  
Tripathy Shri Braja Kishore

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received proposals during 2005-2006 and thereafter from the State Governments for nutrition projects under the Integrated Child Development Scheme;
- (b) if so, the details thereof including the projects sanctioned, State-wise;
- (c) the present status of each of these projects;
- (d) whether there has been any significant improvement in the nutrition level of the children as a result of these projects;
- (e) if so, the details thereof; and
- (f) the details of the assistance given/to be given to various States during the said period for this purpose?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a), (b),(c), (d), (e) & (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c),(d),(e) &

(f) OF LOK SABHA STARRED QUESTION NO.235 FOR 08.08.2006 BY SHRI BRAJA KISHORE TRIPATHY REGARDING NUTRITION PROJECTS IN STATES

(a)&(b) Launched in 1975, in 33 Blocks, the Integrated Child Development Services Scheme was gradually expanded to 5652 Projects by the end of IX Five Year Plan. It was continued in the X Plan, within the sanctioned 5652 Projects, and 7.80 lakh Anganwadi Centres (AWCs). However, to implement the National Common Minimum Programme (NCMP) of the Government and to comply with the directions of the Supreme Court in Public Interest Litigation (PIL) filed by the Peoples' Union for Civil Liberties (PUCL), the States/UTs were requested to furnish their requirements for additional projects, as per existing population norms, for the expansion of the Scheme. Based on these requirements, 466 additional ICDS projects and 1.88 lakh Anganwadi Centres (AWCs) were sanctioned by Government of India during 2005-06. State-wise details are given in the Statement at Annexure-I.

To ensure coverage of all habitations/settlements under the Scheme, population norms for sanction of Anganwadi Centres were relaxed and the States/UTs asked to submit their requirements for Projects/AWCs based on the revised population norms. Requirement of 165 additional projects, 106969 AWCs and 25961 Mini-AWCs has been received from the States/UTs. Details are given in the Statement at Annexure- II. These proposals are under process for obtaining approval at the competent level.

(c) It takes about one year for a new project/AWC from the date of sanction to become operational. Accordingly, all new projects/AWCs sanctioned in 2005-06 are expected to be operational in 2006-07.

(d) & (e) As the projects will be fully operational during 2006-07 only, any assessment of improvement in the nutritional level of children would be possible only after a year or so.

(f) Details of funds released to States/UTs under the ICDS

(General), including projects sanctioned during 2005-06 and 2006-07, are given in the Statement at Annexure-III.

Annexure-I STATEMENT REFERRED TO IN PART (b) OF REPLY TO LOK SABHA STARRED QUESTION NO. 235 FOR 08.08.2006 BY SHRI BRAJA KISHORE TRIPATHY REGARDING NUTRITION PROJECTS OF STATES

Sl. No.	State	Number of ICDS Projects and Anganwadi Centres sanctioned during 2005-06
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ICDS Projects Anganwadi  
Centres

1.	Andhra Pradesh	13	9562
2.	Arunachal Pradesh	21	678
3.	Assam	23	6659
4.	Bihar	144	19715
5.	Chhattisgarh	6	9148
6.	Goa	Nil	Nil
7.	Gujarat	33	3523
8.	Haryana	12	2813
9.	Himachal Pradesh	4	10894
10.	Jammu & Kashmir	19	6817
11.	Jharkhand	Nil	6683
12.	Karnataka	Nil	11313
13.	Kerala	Nil	3258
14.	Madhya Pradesh	31	9537
15.	Maharashtra	44	12864
16.	Manipur	Nil	Nil
17.	Meghalaya	7	961

18.	Mizoram	2	231
19.	Nagaland	2	265
20.	Orissa	Nil	3279
21.	Punjab	6	2691
22.	Rajasthan	17	11041
23.	Sikkim	6	488
24.	Tamil Nadu	Nil	3049
25.	Tripura	11	2220
26.	Uttar Pradesh	1	31498
27.	Uttaranchal	Nil	1134
28.	West Bengal	58	17100
29.	A&N Islands	Nil	94
30.	Chandigarh	Nil	29
31.	Delhi	5	526
32.	D&N Haveli	1	77
33.	Daman & Diu	Nil	10
34.	Lakshadweep	Nil	Nil
35.	Pondicherry	Nil	11

TOTAL: 466 188168

## Annexure-II

STATEMENT REFERRED TO IN PART (b) OF REPLY TO LOK SABHA

STARRED QUESTION NO. 235 FOR 08.08.2006 BY SHRI BRAJA  
KISHORE TRIPATHY REGARDING NUTRITION PROJECTS OF STATESSl. State Requirement of ICDS Projects  
No. and Anganwadi Centres (AWCs)  
received from States/UTs

ICDS Projects	AWCs	Mini-AWCs		
1. Andhra Pradesh	9	7843	3409	
2. Arunachal Pradesh	Nil	1125	Nil	
3. Assam	4	5007	Nil	
4. Bihar	7	560	Nil	
5. Chhattisgarh	5	5542	1483	
6. Goa	Nil	100	Nil	
7. Gujarat	Nil	3000	Nil	
8. Haryana	9	892	270	
9. Himachal Pradesh	1	142	Nil	
10. Jammu & Kashmir	6	6586	Nil	
11. Jharkhand	Nil	1243	Nil	
12. Karnataka	Nil	2646	405	
13. Kerala	Nil	3464	Nil	

14.	Madhya Pradesh	Nil	9914	Nil
15.	Maharashtra	35	9877	7490
16.	Manipur	4	3138	Nil
17.	Meghalaya	Nil	19	1234
18.	Mizoram	Nil	90	Nil
19.	Nagaland	Nil	159	Nil
20.	Orissa	Nil	4217	3111
21.	Punjab	Nil	2748	Nil
22.	Rajasthan	4	1510	2681
23.	Sikkim	Nil	Nil	Nil
24.	Tamil Nadu	Nil	1539	3168
25.	Tripura	3	1257	Nil
26.	Uttar Pradesh	62	13170	Nil
27.	Uttaranchal	Nil	1872	2676
28.	West Bengal	Nil	17512	Nil
29.	A&N Islands	Nil	51	Nil
30.	Chandigarh	Nil	41	Nil
31.	Delhi	16	1678	Nil
32.	D&N Haveli	Nil	4	34

33.	Daman & Diu	Nil	10	Nil
34.	Lakshadweep	Nil	13	Nil
35.	Pondicherry	Nil	Nil	Nil
TOTAL:		165	106969	25961

ANNEXURE - III

Statement referred to in reply to part (f) of Lok Sabha Starred Question NO. 235 for 08.08.2006 by Shri Braja Kishore Tripathy regarding Nutrition Projects in States

STATEMENT SHOWING FUNDS RELEASED DURING 2005-06 AND 2006-07 UNDER ICDS SCHEME (GEN) INCLUDING FOR OPERATIONALISATION OF NEWLY SANCTIONED ICDS PROJECTS

(Rupees in lakh)  
2005-06                      2006-07 (as on  
31.7.2006)

STATE	AMOUNT RELEASED	AMOUNT RELEASED
(1)	(2)	
1	ANDHRA PRADESH	14750.69                      8765.43
2	BIHAR	5036.11                      9373.04
3	CHHATTISGARH	4412.01                      3379.28
4	GOA	373.53                      195.47
5	GUJRAT	9917.54                      5807.09
6	HARYANA	5312.47                      2411.66
7	HIMACHAL	3480.88                      1385.83

PRADESH

8 JAMMU & 4989.19 3074.80

KASHMIR

9 JHARKHAND 4288.33 4016.64

10 KARNATAKA 14176.11 5854.83

11 KERALA 5725.65 3997.93

12 MADHYA PRADESH 9498.48 8002.16

13 MAHARASHTRA 16808.92 9470.16

14 ORISSA 10600.69 6220.23

15 PUNJAB 5591.61 2678.63

16 RAJASTHAN 7459.77 5968.24

17 TAMIL NADU 15212.94 6650.24

18 UTTARANCHAL 2861.67 1479.00

19 UTTAR PRADESH 31989.58 18138.29

20 WEST BENGAL 19391.00 8622.68

21 DELHI 1290.03 625.78

22 PONDICHERRY 233.68 185.22

23 ANDAMAN & 212.82 158.96  
NICOBAR

24 CHANDIGARH 156.87 130.44

25 D. & NAGAR 70.10 45.03  
HAVELI

26	DAMAN & DIU	47.74	56.78
27	LAKSHADWEEP	42.67	33.92
28	LIC	800.00	
29	ARUNACHAL PRADESH	1780.28	712.37
30	ASSAM	22462.56	4219.56
31	MANIPUR	1664.87	770.78
32	MEGHALAYA	2158.35	508.07
33	MIZORAM	1476.66	315.84
34	NAGALAND	2531.64	697.97
35	SIKKIM	354.75	154.10
36	TRIPURA	2779.91	753.79
Total		229940.11	124860.23